

GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS AND SPORTS
(DEPARTMENT OF SPORTS)

LOK SABHA
UNSTARRED QUESTION NO. 347
TO BE ANSWERED ON 1.12.2015

Football Performance

347. SHRI A.P. JITHENDER REDDY:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the details of the progress of work and preparations being made by the Government ahead of the FIFA Under-17 Football World Cup that India is hosting;

(b) whether the current condition of football stadia being considered as official venues for the tournament are in compliance with FIFA standards; and

(c) the details of the funds that have been earmarked and allocated by the Government towards upgradation of the proposed venues in compliance with FIFA's global standards and the expected date of completion?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR
YOUTH AFFAIRS & SPORTS
(SHRI SARBANANDA SONOWAL)

(a) & (b) Madam, Government of India has considered the proposal of All India Football Federation (AIFF) and supported their bid to host Under-17 FIFA World Cup in India in 2017. AIFF have informed that six venues have been finalised in consultation with FIFA technical team and the venues are to be upgraded to be compliant with FIFA requirements. The venues are not yet compliant to FIFA standards and the infrastructure requirement for different venues has been indicated by FIFA to the venue owners. Based on this, the estimates for each venue have been finalised by the venue owners. To monitor the progress of work in order to make the venues ready well before the event, the organiser of the event namely, AIFF has constituted Local Organising Committees at various levels consisting of officials from State Governments, FIFA, AIFF, etc. All venues are to be ready well before the date

of the tournament in 2017 to be decided by FIFA in consultation with AIFF etc.

(c) Rs.95.00 crore was approved by the Cabinet in 2013 as assistance to upgradation of the venues and the associated infrastructure. In addition, Cabinet has approved Rs.25 crores to be used as contingency for the opening and closing ceremonies, in case the AIFF is not able to raise the amount through sponsorship, to meet the requirements prescribed by FIFA for hosting such tournaments.
